

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 13th November, 2018

No. HC.VII-76/2018/6467/A: On recommendation of the Judicial Academy, Assam & NEJOTI, the following officers in the cadre of Civil Judge Junior Division (Grade III) of the Nagaland Judicial Service, presently on Pre Posting Training at the Judicial Academy, Assam & NEJOTI, are deputed **to undergo Field Training in the Courts and Establishment of the District & Sessions Judge, Kamrup (M), Guwahati w.e.f. 17.11.2018 to 23.11.2018 & 03.12.2018 to 25.12.2018, respectively–**

Sl. No.	Name
1.	Smti. Wokono Yhoshii
2.	Shri Boduve Peter Resu
3.	Smti. Holika Sukhalu
4.	Shri Kumdilong Kessen
5.	Smti. Julian
6.	Smti. Khrievono Seletsu
7.	Smti. Cheliam Khamniungan

The Officer at Sl. No. 2 will undergo 1st phase of his Field Training and the remaining Officers will undergo their 2nd phase of Field Training

The Officers are to report to the District & Sessions Judge, Kamrup (M), Guwahati on **17.11.2018 at 10.00 AM** positively, for undergoing Field Training. They will report back to the Judicial Academy, Assam & NEJOTI on **26.12.2018** for further Institutional Training.

The District & Sessions Judge, Kamrup (M), Guwahati is to make necessary arrangements for the Field Training of the officers, as per the Guidelines.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. **HC.VII-76/2018/6468 - 6480/A**, dated **13.11.2018**

Copy forwarded for information and necessary action to:


1. The Director, Judicial Academy, Assam.
2. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

4. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
5. The District & Sessions Judge, Kamrup (M), Guwahati.

It is for information that the trainee Judicial Officers are scheduled to visit Delhi Judicial Academy w.e.f. 25.11.2018 to 01.12.2018 for 7 days and hence the Field Training prefixing and suffixing the said period is proposed in two phases i.e. from **17.11.2018 to 23.11.2018 & 03.12.2018 to 25.12.2018.**

6. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
7. The Research Officer, Judicial Academy, Assam.
8. The Administrative Officer, Judicial Academy, Assam. ***He is requested to circulate the Notification amongst the concerned Pre-posting trainee officers of the Nagaland Judicial Service.***
9. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
10. The Administrative Officer (Judl.), Appointment Section, Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
12. C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. All Trainees.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


13. 11. 18
Registrar (Judicial)